

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.37/94

Monday this the 10th day of January, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.Vijayan,  
Chief Draftsman,  
Naval Physical Oceanographic Laboratory(NPOL),  
Cochin-21.

.. Applicant

By Advocate Mr.M.Rajagopalan

vs.

1. The Director,  
Naval Physical Oceanographic  
Laboratory,  
Cochin-21.

2. The Scientific Advisor to  
The Minister of Defence  
and Director General,  
Research and Development  
Organisation,  
Ministry of Defence,  
New Delhi-11011.

.. Respondents

By Advocate Mr.Unnikrishnan rep.SCGSC

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Applicant submits that he is entitled to be promoted as Chief Draughtsman with effect from 15.3.80 and not 15.3.1982, from which date he has been promoted. We find that he has voiced his grievances in this regard in Annexure.3 . That has been pending for a year and more. A decision must be taken on this representation by second respondent. We direct second respondent to pass appropriate orders on Annexure.3 within four months from today. Applicant if so advised, may forward another copy of the representation for the easy reference of second respondent.

2. With these directions, we dispose of the application. No costs.

Dated the 10th January, 1994.

  
P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN